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SLP(Crl.)No. 497-498 OF 2004
ITEM No.61

Court No.10

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 497-498/2004

(From the judgement and order dated 14/11/2003 in CO 5497/94
and order dt. 8.1.2004 in WP 18925/2003 of The HIGH COURT OF CALCUTTA)

DHANANJOY CHATTERJEE @ DHANA

Petitioner (s)

VERSUS

STATE OF WEST BENGAL AND ORS.

Respondent (s)

(With Appln(s). for stay)

Date : 08/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. A.K. Ganguli, Sr. Adv.

M/s. S.C. Ghosh, Ranjan Mukherjee, A. Batabyar.

Mr. M. Mukherjee & Mr. Chanchal Kumar Ganguli, Adv.

For Respondent (s)

Mr. Tara Chandra Sharma, Adv.

Ms. Neelam Sharma, Adv.

Mr. Tarun Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

After hearing the learned counsel for the parties for

fifteen minutes, the Court reserved the judgment.

(Y.P. Dhamija)
AR-cum-PS

(Veera Verma)
Court Master